

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 7<sup>th</sup> May, 2024, 10:30 A.M.

CP (IB) No. 29/CB/2022, IA (IB) No. 98/CB/2023, IA (IB) No. 177/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Canara Bank -Vs- Grids Steel & Alloys Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.

Mr. S.Pholgu, Adv.

Mr. Subham Agrawal, Adv.

For Respondent (s)

Ms. Gyaninee Nayak, Adv.

**ORDER****IA (IB) No. 98/CB/2023**

Ld. Counsel Mr. Saswat K. Acharya appeared for the petitioner. Ld. Proxy Counsel Ms. Gyaninee Nayak appeared for respondent. Respondent counsel states that the order stayed by the Hon'ble High Court of Orissa WP(C) No. 21600 dated. 12.07.2023, stay continues. In view of the same, matter adjourned to 29.07.2024.

In case of early disposal of the matter by the Hon'ble High Court of Orissa, the parties may mention the same for early listing.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)